

In the National Company Law Tribunal, New Delhi
Registrar

CP No. 260/2016

SECTION OF THE COMPANIES ACT: 433(e), 434(a) & 439(b)

In the matter of:

M/s. Capital First Ltd.

..... Petitioner

VS.

M/s. Surge Media Pvt. Ltd. & Anr.

..... Respondent

Order deliver on 24.07.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s) : Ms. Kalapna Bansaал, Advocate

For the Respondent (s) : None Appeared

ORDER

This matter was received on transfer from Hon'ble High Court of Delhi pursuant to notification no. G.S.R. 1119 (E) & S.O 3676 (E) dated 7th December, 2016 issued by Ministry of Corporate Affairs, Government of India.

The matter has also been taken up on 25.4.2017, 12.5.2017, 23.5.2017 & 10.7.2017.

Compliance affidavit has not been filed till date.

List the matter before the Hon'ble Principal Bench on 02.08.2017.


(Shiv Ram Bairwa)
Registrar